



**where completion date expires on or after 25<sup>th</sup> March, 2020 and to allow further extension of 3 months, if the situation so demands, for the reasons to be recorded in writing and also extend concurrently the timelines of other statutory compliances under RERA.**

**Recently, various other incentives have been taken to revive the construction and Real Estate Sector such as- special refinancing facility of Rs. 15,000 crore at Reserve Bank of India's Policy Repo Rate to National Housing Bank for supporting Housing Finance Companies (HFCs), reduction in Liquidity Coverage Ratio requirements for Scheduled Commercial Banks from 100% to 80%, infusion of Rs. 75,000 crore for Non-Banking Financial Institutions (NBFCs), HFCs and Micro Finance Institutions, extension of Credit Link Subsidy Scheme (CLSS) under Pradhan Mantri Awas Yojana-Urban till 31st March 2021, Affordable Rental Housing Complexes scheme for migrant labour and urban poor, enabling HFCs to access funds at lower rates from overseas, etc.**

\*\*\*\*\*